

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1076
TO BE ANSWERED ON THE 13TH DECEMBER, 2022

AVAILABILITY OF QUALITY SEEDS

1076. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of steps taken to make available quality seeds to farmers under various schemes like National Food Security Mission etc.;
- (b) whether financial assistance is provided for seed related activities for the welfare of farmers; and
- (c) if so, the amount disbursed under various seeds related schemes during the last five years, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Yes, Sir. Government provides financial assistance to different States and Government Seed Producing Agencies for production and distribution of seeds and for other interventions related to seed sector viz. National Food Security Mission (NFSM), Rashtriya Krishi Vikas Yojana (RKVY), Sub-Mission on Seeds and Planting Materials (SMSP) etc. so as to make quality seed available to the farmers in timely manner.

Furthermore, the following steps are being taken up by Department of Agriculture & Farmers Welfare, Ministry of Agriculture & Farmers Welfare to ensure availability of quality seed to the farmers:-

- 1). Under National Food Security Mission (NFSM), financial assistance is being provided for various seed related activities viz. seed distribution of HYVs/ hybrids of rice, wheat, pulses, nutri-cereals, coarse cereals & jute and seed production of HYVs/ hybrids of pulses, nutri-cereals, jute & sugarcane in Annual Action Plan of States/ UTs.

In addition to that financial assistance is also provided to Central Seed Agencies for production of certified seed of pulses and nutri-cereals to promote newly released varieties of pulses and seed minikits are provided free of cost to the farmers.

The present pattern of assistance under NFSM is 60:40 between Centre & General States and 90:10 between Centre & North Eastern States.

2). As a routine process Seed Division, DA&FW requests State Governments to prepare a Seed Rolling Plan three years in advance to estimate the requirement of seed in their state and distribute seed production targets accordingly to different seed production agencies. This system ensures timely availability of required quantity of seed to the farmers in different states.

3). Seed Division, DA&FW also ensures that the State Governments place their Breeder Seed indent of Agriculture and Horticulture crops one year in advance for systematic breeder seed production of indented quantities. After production the Breeder Seed is allotted to State Governments and other agencies for further multiplication into foundation and then certified seed and its distribution to the farmers.

4). Under Sub-Mission on Seeds and Planting Materials (SMSP), to upgrade the quality of the farmers saved seeds, financial assistance @ 50% for providing certified/ foundation seeds of cereal crops and assistance @ 60% for oilseeds, pulses, fodder and green manure crops to the farmers is now available in the sub component Seed Village Programme (SVP). Similarly, to enhance the certified seed production of Pulses, Oilseeds, Fodder & Green Manure crops in the country, financial assistance @ 75% for the distribution of foundation seeds of these crops is available to the farmers under component Certified Seed Production (CSP) of Pulses, Oilseeds, Fodder and Green Manure crops. The above schemes are demand driven and implemented by concerned State/ Implementing Agencies for the welfare of farmers in the country.

5). Under Rashtriya Krishi Vikas Yojana (RKVY), funds are released to States Governments as grant-in-Aid on the basis of projects in Agriculture & Allied Sector approved in the State Level Sanctioning Committee (SLSC) headed by Chief Secretary of the concerned State. It is for the State Government to further implement the scheme as per its requirement in areas which require focused attention for increasing production and productivity.

(c): The amount disbursed under various seeds related schemes i.e. NFSM, SMSP & RKVY during the last five years, State-wise details may be seen at **Annexure – I, II & III** respectively.

Annexure-II

Details of Amount released to the States/UTs under Sub-Mission on Seeds & Planting Materials (SMSP)

S.No.	Name of State	Amount Released (₹ in crore)				
		2018-19	2019-20	2020-21	2021-22	2022-23*
1	Andhra Pradesh	9.25	13.86	9.69	7.77	-
2	Arunchal Pradesh	-	-	1.13	-	0.77
3	Assam	30.55	-	14.87	-	-
4	Bihar	3.00	-	5.41	-	-
5	Central Agency	-	13.22	5.11	0.38	5.80
6	Chhattisgarh	5.86	5.17	3.40	3.88	-
7	Gujarat	0.67	-	1.56	-	-
8	Haryana	0.85	2.18	-	-	-
9	Himachal Pradesh	5.16	5.41	6.46	3.79	4.88
10	Jammu & Kashmir	5.57	9.75	8.42	-	-
11	Karnataka	0.63	-	0.79	-	-
12	Madhya Pradesh	15.00	8.80	19.34	6.58	12.57
13	Maharashtra	33.37	16.96	11.26	-	6.88
14	Manipur	0.10	-	-	-	-
15	Meghalaya	0.55	-	0.44	-	-
16	Mizoram	-	0.25	0.04	-	-
17	Nagaland	1.30	0.79	1.31	-	-
18	Orissa	0.99	-	-	-	-
19	Puducherry	0.01	-	-	-	-
20	Rajasthan	-	6.53	2.56	1.32	3.88
21	Sikkim	0.47	-	0.04	-	-
22	Tamilnadu	14.76	11.10	17.77	13.03	13.44
23	Telangana	4.00	-	4.28	-	-
24	Uttar Pradesh	7.45	0.66	15.87	0.15	-
25	Uttarakhand	6.59	5.46	5.56	1.58	-
26	West Bengal	0.97	-	-	-	-
Grand Total		147.11	100.15	135.32	38.48	48.22
*Till date						
